

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION Diary No(s). 11084/2020

CHOE JAE WON & ANR.

Petitioner(s)

VERSUS

THE PRINCIPAL SECRETARY TO THE GOVERNMENT  
(FAC) GOVT. OF TAMILNADU & ORS.

Respondent(s)

Date : 04-05-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Gaurav Pachnanda, Adv.  
Ms. Charu Ambwani, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice returnable within two weeks.

Dasti service, in addition, is permitted.

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)  
BRANCH OFFICER